CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. 5/94

Wednesday, this the 14th day of December, 1994

CORAM:

HON'ELE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'ELE MR. P. V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Purushothaman S/o Pappu Panicker House No. C.C. 13/887, Karuvalippadi Kochi-682 005

Applicant

vs.

- 1. Union of India represented by the Secretary to the Government, The Ministry of Agriculture and Irrigation, New Delhi
- 2. The Director, Integrated Fisheries Project, Pallimukku, Kochi-682 016
- 3. The Accounts Officer, Integrated Fisheries Project, Pallimukku, Kochi-682 016

Respondents

By Advocate Mr. C. Kochunni Nair, Senior Panel Counsel

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Neither the applicant nor his counsel is present.

There is no representation either. Position was the same yesterday when the application was called. We dismiss the application. No costs.

pated the 14th December, 1994.

P.V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER

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CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

Kmn 14.12.94